

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 836 OF 2024**

IN THE MATTER OF:

Sarita DwivediPETITIONER

VERSUS

State of Uttar Pradesh & Ors.RESPONDENT

AMENDED MEMO OF PARTIES (AS PER ORDER DATED 22.10.2024)

Sarita DwivediPETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through Additional Chief Secretary/Principal Secretary,
Environment Forest & Climate Change, Lucknow
5th Floor, Kendriya Bhawan, Sector H, Sector-A, Aliganj,
Lucknow, Uttar Pradesh 260224
Email: roc.z.lko-mef@nic.inRESPONDENT NO. 1
- 2. Uttar Pradesh Pollution Control Board**
Through its Member Secretary
At Building No. TC-12V, Vibhuti Khand,
Gomti Nagar Lucknow-226 010
Email: ms@uppcb.inRESPONDENT NO. 2
- 3. Central Pollution Control Board**
Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.inRESPONDENT NO. 3
- 4. Lucknow Development Authority**
Through Vice Chairman
Pradhikaran Bhawan, Vipin Khand,
Gomti Nagar, Lucknow – 226 010
Email – vicechairmanlda@gmail.comRESPONDENT NO. 4
- 5. District Magistrate, Lucknow**
Room No 49, DM Office Qaiserbagh, Lucknow
Email- dmluc@nic.inRESPONDENT NO. 5
- 6. M/s Omaxe Limited**
Having its Regional Office At Cyber Tower,
2nd Floor, Vibhuti khand, Gomti Nagar, Lucknow-226025
Email: care@omaxe.comRESPONDENT NO. 6
- 7 Lucknow Nagar Nigam**
Through Municipal Commissioner
Lucknow Nagar Nigam, Triloknath Road, Lalbagh,
Lucknow-226001, Uttar Pradesh
Email: nnlko@nic.inRESPONDENT NO. 7